



**Central Administrative Tribunal  
Principal Bench**

**CP No.450/2019  
in  
OA No.1677/2019**

New Delhi, this the 15<sup>th</sup> day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sh. Harish Kumar, Age 53 year,  
Designation – A.S.I., Group – C,  
S/o Shri D.N. Nerwal,  
R/o Flat No.306, Pkt No.-3,  
Pragati Apartment,  
Paschim Puri, New Delhi-110063.

...Applicant  
(By Advocate : Shri Anmol Pandita)

**Versus**

1. Sh. Vijay Kumar Dev,  
Hon'ble Chief Secretary,  
Govt. of NCT of Delhi,  
Delhi Secretariat,  
New Delhi-110002.
2. Sh. Rajeev Verma,  
Principal cum Secretary cum Commissioner,  
Transport Department,  
Govt. of NCT of Delhi,  
5/9, Under Hill road,  
Delhi-110054.

...Respondents  
(By Advocate : Shri S.K. Tripathi for Shri Girish Chandra  
Jha)

**ORDER (ORAL)****Justice L. Narasimha Reddy, Chairman :-**

This contempt case is filed alleging that the respondents did not implement the orders passed by this Tribunal in OA No.1677/2019. The direction was only to consider the representation of the applicant. Today, it is represented that the respondents have passed an order, today itself, in compliance with the orders in the OA. A copy thereof is made available to the learned counsel for applicant. The contempt case is accordingly, closed.

There shall be no orders as to costs.

(Mohd. Jamshed)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

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